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D.A.No. 899 / 1993

(6) 09/12/93

Hon'ble Mr Maharajdin, Member-J
Hon'ble Miss Usha Sen, Member-A

On the request of counsel for the applicant
the case is adjourned.

Stay order shall continue till further order.

Unk
A.M.

J.M.

OF
C.A/P.A. has been exchanged.
Pleadings are complete.
File submitted before Hon'ble
court on 14.9.95 along with
OA- 898 of 93.

13.9.95